

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 179 of 2017 (SZ)**

**Applicant(s)**

Solve Plastic Products Pvt. Ltd.,  
Rep. by Managing Director,  
Shencotta, Tirunelveli District,  
Tamil Nadu

Vs. **Respondent(s)**

The Chairman,  
Tamil Nadu Pollution Control Board,  
Chennai and 4 others.

**Legal Practitioners for Applicant(s)**

M/s Rema Smrithi V.K.

**Legal practitioners for respondent(s)**

Mrs. H. Yasmeen Ali for R1 and R2,  
M/s M.K. Subramanian and E.  
Manoharan for R3 and R4

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 27.10.2017</p> <p>Applicant counsel present. R1, R2 representing counsel present. No representation for R3, R4. R3, R4 not filed reply. For appearance of R3, R4 &amp; reply call on 06.11.2017 NFA.</p> <p>(Tmt. Meena Satheesh) Registrar</p>